

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:905

ANSWERED ON:12.11.2010

NON-GOVERNMENTAL ORGANISATIONS NGOS

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the norms prescribed for providing assistance to Non-Governmental Organisations (NGOs) engaged in various welfare schemes for women and children;
- (b) the details of the funds released by the Union Government to these NGOs and utilised by them during each of the last three years, State-wise, UT-wise and Scheme-wise;
- (c) the details of proposals under consideration of the Union Government for grant of funds, State-wise including Madhya Pradesh and Scheme-wise;
- (d) whether the Government is monitoring/auditing the performance of these NGOs;
- (e) if so, the findings thereof; and
- (f) the details of NGOs blacklisted during the said period, State-wise and Scheme-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : The guidelines, including norms prescribed, for providing assistance to Non-Governmental Organisations(NGOs) engaged in various welfare schemes for women and children and State-wise, UT-wise and Scheme-wise details of funds released to NGOs during last three years are available on the Ministry's website viz., www.wcd.nic.in. The details are also given in the Annual Reports (2007-08, 2008-09 and 2009-10) of the ministry, which are available in the Library of the Lok Sabha Secretariat.

(c) : The Proposals from NGOs, as and when received under various schemes, are scrutinized in the Project Sanctioning Committee (PSC) meetings, convened at regular intervals for approval. The proposals having deficiencies are returned to the State Government/NGOs for rectification.

(d): & (e) : The schemes under which grants are released have inbuilt mechanism of monitoring Besides, second/ final instalments of grants are released on the basis of inspection reports received from State Governments and the progress reports, audited statement of accounts, utilization certificates submitted by the NGOs.

(f) : The details of NGOs blacklisted by the Ministry of Women and Child Development may be seen on the Ministry's website www.wcd.nic.in.